

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1732
TO BE ANSWERED ON 27th JULY, 2018**

PHYSICAL MEDICINE AND REHABILITATION

1732. SHRI ABHISHEK BANERJEE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the State-wise data of Physical Medicine and Rehabilitation (PMR) departments;
- (b) whether the Ministry has notified the Medical Council of India's request to include PMR as a mandatory subject in the existing MBBS curriculum and if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Ministry is planning to set up a PMR department to collect disability statistics for improving rehab. services and involve doctors with disabilities in the planning, evaluation, and monitoring of rehabilitation services and if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): The data is not maintained centrally. As per the Minimum Standard Requirements Regulations of MCI, the Department of Physical Medicine and Rehabilitation (PMR) is an optional Department for Medical Colleges.

(b): The MCI UG curriculum has set standards of teaching in PMR necessary for a medical graduate to learn various aspects of Physical Medicine & Rehabilitation including disability, its causes and magnitude, identification and prevention of disability, the rights and entitlements of differently-abled persons, the clinical features, evaluation, diagnosis and management of disability following traumatic brain injury etc. which every graduate student should be taught. PMR is a mandatory subject in the revised curriculum of MBBS course.

(c): There is no such proposal.